

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF INDUSTRIAL INVESTMENT TRUST LIMITED

The details subsequent to the completion of the offer made vide Public Announcement dated April 15,2005 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 by M/s Super Star Exports Private Limited, M/s Raneka Fincom Private Limited, M/s Padmavatiasha Properties and Projects Private Limited and M/s Pranam Securities Limited to acquire up to 20 00 000 fully paid up equity shares of Rs10/- each representing 20% of the equity share capital at a price of Rs 40/-per share.

The details of the offer are as under:

1	Name of the Target Company	Industrial Investment Trust Limited
2	Name of Acquirer(s)	M/s Super Star Exports Private Limited, M/s Raneka Fincom Private Limited, M/s Padmavatiasha Properties and Projects Private Limited and M/s Pranam Securities Limited
3	Name of Manager to the Offer	Indian Overseas Bank, Merchant Banking Division
4	Name of the Registrar to the offer	MCS Limited
5	Offer Details: a. Date of opening of	

	the offer b. Date of closure of the offer	July 18 th , 2005 August 8 th , 2005
--	---	---

6. Details of the acquisition

S No	Item	Proposed in the offer Document	Actual
1	Offer Price	Rs 40	Rs 40
2	Shareholding of the acquirer (No & %) before MOU/PA	Nil	Nil
3	Shares acquired by way of MOU or market purchases (No & %)	4361597 (43.61%)	4361597 (43.61%)
4	Shares acquired in the open offer (No & %)	2000000 (20%)	26500 (0.265%)
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs 8,00,00,000 /-	Rs 10,60,000 /-
6	Shares acquired after P.A but before 7 working days prior to closure date , if any(No & %)	Nil	Nil
	6.1 Price of the		

	shares acquired 6.2 No of shares acquired 6.3 % of shares acquired				
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	6361597 (63.61%)		4388097 (43.88%)	
8	Pre & Post offer shareholding of public (No & %) i.e., other than acquirers and PACs	Pre offer 5431903 (54.32%)	Post offer 3431903 (34.32%)	Pre offer 5431903 (54.32%)	Post offer 5405403 (54.05%)

9	Status of the escrow account, whether released or not	Released
10	Payment of interest, if any to the shareholders along with the details thereof	Not Applicable
11	Status of investor complaints received, if any	Nil

The Acquirers accept full responsibility for the information contained in this Announcement. The Acquirers shall be jointly and severally

responsible for fulfillment of their obligations under the SEBI
(SAST) Regulations, 1997

Issued on behalf of the Acquirers

Manager to the Offer

Indian Overseas Bank Merchant Banking Division

763, Anna Salai Chennai-600 002

Phone No: 044 2851 9637

Fax: 044 2852 2747

Email::iobcppd@vsnl.com

Contact Person:K.Sundar Rajan

Place:Chennai

Date:12.09.2005